NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 19.12.2018</u> <u>NOTICE</u>

Take notice that the matters adjourned vide notice dated 17.12.2018 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	18.12.2018	01.02.2019
2.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	18.12.2018	01.02.2019
3.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	18.12.2018	01.02.2019

By Order -sd/-

Registrar

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